

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2024				GRAND TOTAL	
Opening Balance as on 01.08.2024	Cases Instituted during the Months of August & September, 2024	Cases Disposed of during the Months of August & September, 2024	Total Pendency as on 30.09.2024	Total Cases Disposed of during the Months of August & September, 2024 (Family Court + High Court)	Total Pendency as on 30.09.2024 (Family Court + High Court)
3722	301	224	3800	3619	38494

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.